

and to counter any possible threat from the neighbouring countries, Defence Research and Development Organisation (DRDO) has been entrusted with the task of developing various missiles through Integrated Guided Missile Development Programme (IGMDP).

The design and development work on the Integrated Guided Missile Development Programme is progressing as planned. Prithvi missile has gone in production and other missiles are at various stage of development. It would not be in the interest of national security to divulge any further details in this regard.

[Translation]

#### Change of Answer Sheets

740. SHRI JAI PRAKASH AGARWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some cases regarding the change of answer sheets of students in the examination department of Delhi University have been reported during the last three years;

(b) if so, the details thereof;

(c) the number of cases in which Delhi University has ordered for the revaluation of the answer sheets on the complaint of the students;

(d) the action taken or proposed to be taken against the officers found responsible for it; and

(e) the effective action being taken to check such incidents?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) to (e) The information is being collected and will be laid on the Table of the House.

#### LPG Gas Agencies

741. DR. SATYANARAYAN JATIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the places selected for LPG agencies in Madhya Pradesh and the number of agencies started during 1995-96 and 1996-97; and

(b) the names of places in Madhya Pradesh included as per marketing plan of aforesaid period or before this period wherein LPG agencies were announced but

consumer services was not started and the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI JANESHWAR MISHRA) : (a) and (b) Thirty Five (35) distributorships were commissioned in Madhya Pradesh during 1995-96 and 1996-97. Out of another 138 distributorships for different places in the State, Letters of Intent have already been issued in 13 cases. Selection of distributors in the remaining 125 cases will be made after the selection process is reactivated.

[English]

#### Mismanagement of Signalling at IGI Airport

742. SHRI P.R. DASMUNSHI : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the mismanagement and error of signalling by the ATC at IGI Airport, New Delhi created a crisis during the month of June (2nd-3rd week) which did threat the Romanian Airlines landing and Gulf Air's Mid Air take off;

(b) whether any enquiry has been instituted to find out the reasons; and

(c) the special care is now being contemplated for Air Safety regulation to ensure the arrival and departure of International flights free from all such threats?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) (a) On 22nd June, 1997, the Radar Controller at Delhi Airport instructed the arriving Romanian A-130 aircraft to descend on Radial 255 to 17000 feet at 100 Nautical Miles from Delhi VOR, while clearing a departing Gulf Air aircraft to climb to 22000 feet on the same radial. This resulted in an airmiss incident between the two aircraft.

(b) Yes Sir.

(c) Following steps have been taken:—

1. Separate route for arriving and departing traffic have been developed and new routes will be effective from 14.8.97 at the western sector of Delhi.
2. Civil Aviation Requirements have been promulgated for installation of Airborne Collision Avoidance System on aircraft by December 1998 and if possible earlier.
3. Modernisation of Air Traffic Services at Delhi and Bombay Airports is being expedited.